

**GOVERNMENT OF INDIA  
FOOD PROCESSING INDUSTRIES  
LOK SABHA**

UNSTARRED QUESTION NO:3193

ANSWERED ON:15.03.2011

ACHIEVEMENT OF FOOD PROCESSING INDUSTRIES

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**Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:**

- (a) whether the Government has set any targets for Food Processing Industries (FPIs);
- (b) if so, the details thereof and the achievements made thereunder during each of the last three years and the current year, State-wise;
- (c) the financial assistance provided to FPIs during the said period; and
- (d) the details of the various schemes being implemented for promotion of FPIs alongwith their salient features?

**Answer**

THE MINISTER OF STATE FOR FOOD PROCESSING INDUSTRIES (SHRI HARISH RAWAT)

(a) & (b): The Ministry of Food Processing Industries has not set any target in terms of the Food Processing Units and as such the data are not maintained centrally by the Ministry of Food Processing Industries. However, as per the competitiveness report of National Manufacturing Competitiveness Council(NMCC) there are 25,367 registered food processing units in the country. The details of the achievements made by registered Food Processing Industries is given in column no. 4, 5 and 6 at Annexure-I

(c):Under the scheme for Technology Upgradation/ Modernization/ Establishment of Food Processing Industries with aim to creation of new processing capacity and Upgradation of existing processing capabilities, Modernization of Food Processing Sector, Ministry of Food Processing Industries extends financial assistance to food processing units in the form of grants-in-aid to the implementing agencies/entrepreneurs @ 25% of the cost of plant and machinery and technical civil works subject to a maximum of Rs. 50.00 lakhs in general areas, or @ 33.33% subject to maximum of Rs. 75.00 lakhs in difficult areas such as Jammu & Kashmir, Himachal Pradesh, Uttarakhand, Sikkim and North-Eastern States, A&N Islands, Lakshadweep and ITDP areas. The implementing agencies include Central / State Government organizations / PSUs / NGOs / Cooperative societies and private sector units and individuals. The details of the financial assistance provided to the agencies/entrepreneurs in the country during the last three years and current year is at Annexure-II.

(d):The Ministry of Food Processing Industries (MFPI) has been implementing various plan schemes for promotion and development of food processing sector i.e. i) Scheme for Infrastructure Development with major components i.e. Mega Food Park, Cold Chain, Value Addition & Preservation Infrastructure and Modernization of Abattoirs and ii) Technology Upgradation/Establishment/Modernization of Food Processing Industries (FPIs), iii) Scheme for Quality Assurance, Codex Standards and R&D iv) Scheme for Human Resource Development, v) Scheme for Strengthening of Institution and vi) Scheme for Upgradation of Quality of Street Food.